

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the 27 May, 2020

No. HC.V- 77/2011 /314 /Estt.(Pt.2) #### In the interest of office administration and in suppression of all previous order(s), the following officers and staff are directed to attend the gate duty in the Old and New building of this Registry to check the restricted entry of persons concerned including Id. Advocates whose cases are being listed for the day in the cause list published by the Registry, as follows;

<u>Date</u>	<u>Old building</u>	<u>New Building</u>
27.5.2020	1) Sri Anjan Chetry, JA, Statement Section 2) Sri Jiban Das, SJA, Civil Appeal (SA) Section	1) Sri Neil J. Sangma, AO(J), Protocol Section 2) Sri Ismail Daimari, SJA, Criminal Appeal Section
28.5.2020	1) Sri Abdul Zabbar, SJA, Civil Appeal (FA) Section 2) Sri Ramesh Das, RA, Civil Appeal (SA) Section	1) Sri Hari Prasad Medhi, AO(J), Civil Rule (Pending) Section 2) Sri Arman Ali, SJA, Statement Section
29.5.2020	1) Sri Rajib Das, SJA, Criminal Appeal Section 2) Sri Arup Baruah, SJA, Statement Section	1) Sri Bidyut B. Goswami, AO(J), Statement Section 2) Sri Chabin Kalita, SJA, Civil Appeal (SA) Section
30.5.2020	1) Sri Gautam Paul, JA, Criminal Appeal Section 2) Sri Rajesh Kumar, SJA, Writ Appeal Section	1) Sri P.D. Goswami, AO(J), Copying Section 2) Sri Riazuddin Ahmed, SJA, Civil Appeal (SA) Section
1.6.2020	1) Sri Rajkumar Geet Singha, SJA, Writ Appeal Section 2) Sri Manoj Kr. Ojha, SJA, ROS/Contempt Section	1) Sri Borthan Thousen, AO(J), Civil Rule (Disposal) 2) Sri Bandhu Ram Boro, SJA, Civil Appeal (SA) Section
2.6.2020	1) Sri Dhrubajyoti Goswami, SJA, Civil Appeal (FA) Section 2) Sri Pankaj Mazumdar, JA, Civil Rule (Pending) Section	1) Sri Sahidul Hoque, AO(J), Filing Section 2) Sri Shailendra Singh, JA, Civil Appeal (SA) Section
3.6.2020	1) Sri Satya Ram Boro, SJA, Writ Appeal Section 2) Sri Lalramvulzing Khobung, JA, Civil Appeal (FA) Section	1) Sri Dulal Dutta, Assistant Registrar 2) Sri Jayanta Kr. Boro, JA, Civil Rule (Pending) Section
4.6.2020	1) Sri Arun Sharma, JA, Civil Appeal (FA) Section	1) Sri Raj Kumar Kalita, AO(J), Civil Rule (Pending) Section

	2) Sri Biswajit Teron, JA, Criminal Appeal Section	2) Sri Bhaskar Protim Saud, SJA, Writ Appeal Section
5.6.2020	1) Sri Sabyasachi Sarma, JA, Civil Rule (Pending) Section 2) Sri Himangshu Malakar, Lawn Attendant, Filing Section	1) Sri Bikash Bora, Assistant Registrar 2) Sri Dhruvajyoti Mahanta, SJA, Accounts Section
6.6.2020	1) Sri Hiranya Kr. Bora, JA, Civil Rule (SA) Section 2) Sri Shouvik Bhattacharjee, SJA, Filing Section	1) Sri Ajit Kr. Kuli, AO(J), Filing Section 2) Sri Joydev Das, JA, Civil Appeal (FA) Section
8.6.2020	1) Sri Himpal Kalita, JA, Accounts Section 2) Sri Pradip Gogoi, JA, Civil Revision Section	1) Sri Gregory Daimari, AO(J), Writ Appeal Section 2) Sri Putul Chutia, SJA, Copying Section
9.6.2020	1) Sri Dipankar Kalita, SJA, Copying Section 2) Sri Dwijen Kalita, SJA, Civil Rule (Pending) Section	1) Sri Prodip Sinha, AO(J), Account Section 2) Sri Nripendra Kalita, JA, Writ Appeal Section
10.6.2020	1) Sri Tinkujyoti Baruah, JA, Civil Revision Section 2) Sri Keshab Deuri, JA, Copying Section	1) Sri N.N. Nath, AO(J), Paperback Section 2) Sri Krishanu Bordoloi, SJA, Accounts Section
11.6.2020	1) Sri Dipankar Rai Medhi, JA, Copying Section 2) Sri Nabadip Rai, JA, Judges' Library	1) Sri Manashe Soren, AO(J), Filing Section 2) Sri Sudip Das, SJA, Accounts Section
12.6.2020	1) Sri Bubul Kr. Sarma, SJA, Accounts Section 2) Sri Abhijit Sarma, JA, Copying Section	1) Sri Hemanta Kr. Deka, AO(J), Criminal Revision Section 2) Sri Adhiraj Hazarika, SJA, Recruitment Cell
15.6.2020	1) Sri Sreejeet Dutta Purkayastha, SJA, Accounts section 2) Sri Robert L. Thiek, JA, Civil Rule (Pending) Section	1) Sri Tilok Konwar, AO(J), Filing Section 2) Sri Dhruva Hujuri, SJA, Civil Revision Section
16.6.2020	1) Sri Krishna Kt. Baruah, Sr. Comp. Asst., Copying Section 2) Sri Hiranya Kallita, LA, Judges' Library	1) Sri Tomijuddin Ahmed, AO(J), Filing Section 2) Sri Bikrom Kaashyap, JA, Civil Revision Section
17.6.2020	1) Sri Gunindra Nath Baishya, JA, Civil Rule (Pending) Section 2) Sri Deepak Haloi, SJA, Civil Rule (Pending) Section	1) Sri Dhruva Das, AO(J), Correspondence Section 2) Sri Madhurjya Kr. Parasar, SJA, Accounts Section
18.6.2020	1) Sri Harshavardhan Dhruva, JA, Establishment Section 2) Sri Jayanta Kr. Das, JA, Civil Rule (Pending) Section	1) Sri Safiqur Rahman, AO(J), Accounts Section 2) Sri Kaushik Das, JA, Recruitment Cell
19.6.2020	1) Sri Debabrata Borah, JA, Establishment Section	1) Sri Ramesh Das, SJA, Civil Rule (Pending) Section

	2) Sri Nathanael Ngente, JA, Accounts Section	2) Sri Kuladeep Kr. Haloi, JA, Accounts Section
20.6.2020	1) Sri Rajeev Pathak, JA, Accounts Section 2) Sri Manajit Das, SJA, Appointment Section	1) Sri Benudhar Bez, AO(J), Record Room 2) Sri Anjan Jyoti Gogoi, SJA, Appointment Section
22.6.2020	1) Sri Amit Kr. Das, SJA, Accounts Section 2) Sri Manabendra Narayan Deka, JA, Copying Section	1) Sri Kashyap Bora, JA, recruitment Cell 2) Sri Kongkon Jyoti Saikia, JA, Appointment Section
23.6.2020	1) Sri Anil Barman, Record Assistant, Civil Rule (Disposal) Section 2) Sri Kulajit Pathak, SJA, Appointment section	1) Sri Himangshu Dutta, SJA, Civil Rule (Pending) Section 2) Sri Punyajit Bezbaruah, JA, Recruitment Cell
24.6.2020	1) Sri Debajit Hazarika, JA, Accounts Section 2) Sri Bijan Hazarika, SJA, Appointment Section	1) Sri Sabir Sobhan Ahmed, SJA, Correspondence Section 2) Sri Damien Lushai, SJA, Protocol Section
25.6.2020	1) Sri Bikramjyoti Sarma, SJA, Civil Rule (Disposal) Section 2) Sri Rohit Rajak, JA, Record Room	1) Sri Panchanan Das, SJA, Appointment Section 2) Sri Moon Kr. Bora, JA, Protocol Section
26.6.2020	1) Sri Dibyanathan Saudagar, Sr. Comp. Assistant, Civil Rule (Disposal) Section 2) Sri Debabrata Talukdar, JA, Civil Rule (Pending) Section	1) Sri Neel Kamal Baro, SJA, Appointment Section 2) Sri Gautam Bezbaruah, SJA, Protocol Section

Further, the officers and Staff as mentioned above are directed to attend their duties at 9.20. a.m. positively, so as to enable them to collect the sanitizer and cause list from the Registry and ready for duty at respective gates by 9.30. a.m. sharp. Also, the employees deputed for the said duty are to submit a report before the Deputy Registrar (Judl.-IV) or Assistant Registrar (Filing) on or before 3.50 p.m. for placing the same before the Registrar-cum-Principal secretary to Hon'ble the Chief justice by 4.00 p.m.

By order,

Sd/-

REGISTRAR (ESTT.)

Memo No. HC.V-77/2011/314 A /Estt(Pt.2) #

Dated 27.5.2020

Copy for information and necessary action to : -

1. The Registrar (Vigilance)/ (Admn./Judl./Estt), Gauhati High Court, Guwahati.
2. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

3. The Joint Registrar _____, Gauhati High Court, Guwahati.
4. The Dy. Registrar _____, Gauhati High Court, Guwahati.
5. The Dy. Registrar/In-charge of Court Masters, Gauhati High Court, Guwahati
6. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
7. The Dy. Registrar/In-charge of Stenographers, Gauhati High Court, Guwahati.
8. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
10. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati with a request to upload this order in the High Court website.
12. The Chief Security Officer, Gauhati High Court, Guwahati.
13. The A.O.(J) _____, Gauhati High Court, Guwahati.
14. The Court Officer No. 1 and 2, Gauhati High Court, Guwahati.
15. The CA to the Registrar General, Gauhati High Court, Guwahati.
16. The High Court Notice Boards (Old and New Blocks), Gauhati High Court, Guwahati.
17. All persons concerned.
18. The Order File.


27/05/2020
REGISTRAR (ESTT.) BS